

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17659-- JK (LD ) of 2024**  
**DATED:- 21 - 10 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

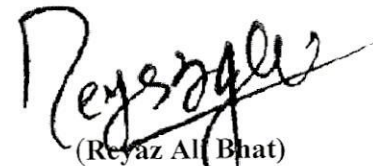
Secretary to Government

Dated:- 21- 10 - 2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.17659-JK(LD) of 2024 dated 21.10.2024

S. No	Case Type/ Case No./Case Year	OIC
1	WPC No. 2045/2024 titled jatinder Kumar Aggarwal & Anr Vs UT of J&K and Ors	Sh Umesh Sharma JKAS SDM Vijaypur 9419145667
2	WPC No. 2171/2024 titled Sudhir Dogra Vs UT of J&K and Ors	Sh Shabir Ahmed Tehsildar Samba
3	WPC No. 2315/2024 titled joginder Pal Vs UT of J&K and Ors	Ms Sunaina Saini SDM Ghagwal 9419272743
4	WPC No. 210+/2024 titled Jagdish raj and Ors Vs UT of J&K and Ors	Ms Sunaina Saini SDM Ghagwal 9419272743
5	WPC No. 281/2023 titled Adarsh Singh Sambyal Vs UT of J&K and Ors	Sh Jagdish Singh Addl. Deputy Commissioner Samba

*Reyazul*

*Jm*